## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

## UNSTARRED QUESTION NO.3498 TO BE ANSWERED ON 21.12.2015

#### Violation of Rule

3498. SHRI P.P. CHAUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the rules regarding elections to student bodies in Universities and educational institutions under the Ministry are being violated;
- (b) if so, the details thereof and the remedial measures to be undertaken/being undertaken by the Government in this regard;
- (c) whether there is any provision that candidates who violate such rules would be barred from contesting elections or disqualified from their posts in the light of the Lyngdoh Committee recommendations:
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

### ANSWER

# MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): According to the University Grants Commission (UGC), no instance of violation of the recommendations of the Lyngdoh Committee regarding elections to student bodies in Universities and Educational Institutions has come to their notice.
- (c) & (d): As per Clause 6.6.3 of the Lyngdoh Committee report "the election of the candidate will be nullified in the event of any non-compliance or in the event of any excessive expenditure."
- (e): UGC circulated the recommendations of the Lyngdoh Committee among all Universities/Colleges requesting them to ensure strict compliance of the orders of the Hon'ble Supreme Court. The recommendations of the Committee are also available in UGC's Website (www.ugc.ac.in).

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